

SECTION - XV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 6725 OF 2009

WITH

CIVIL APPEAL NO. 6726 OF 2009

WITH

INTERLOCUTORY APPLICATION NO. 4

(Application for direction)

SWADHIN KUMAR MAHARANA & ORS ETC.

APPELLANTS

VERSUS

MANAGEMENT OF EXECUTIVE ENGINEER ETC.

RESPONDENTS

OFFICE REPORT

CA No. 6725 of 2009

It is submitted that there is sole respondent in this matter and represented through Advocate i.e. Mr. Ashok Panigrahi, Adv.

Service is complete.

As per office circular No. F. No. 3/ORC/2014, dated 5.12.2014, Original Record is being returned to the concerned High Court.

Counsel on behalf of Appellant has filed statement of case. Counsel for the sole Respondent has not filed statement of case so far.

CA NO.6726 of 2009

I.A No. 4 (IA for Direction) in this appeal was listed before the Hon'ble Court on 08.12.2014, when the Hon'ble Court was pleased to pass the following order:

"List this interlocutory application along with the main appeal on 10.12.2014 for final disposal"

It is submitted that there were seven Respondents in this appeal. Respondent Nos. 1 to 6 are represented through Mr. Rutwik Panda, Adv. The name of respondent No.7 has been deleted vide this Court's order dated 27.07.2006 passed in I.A No. 3

Service is complete.

As per office circular No. F. No. 3/ORC/2014, dated 5.12.2014,

Original Record is being returned to the concerned High Court.

Counsel for Appellant has not filed statement of case so far.

Counsel for the Respondent Nos. 1 to 6 has filed statement of case.

The appeals above-mentioned are listed before the Hon'ble Court with this office report on default.

Dated this the 9th day of December, 2014.

ASSISTANT REGISTRAR